NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 15/2008

PRESENT: SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017.

NAME OF THE COMPANY:

M/s. Sh. Raj Kumar Bhatia V/s. M/s. Avlight

Automotives Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s):

None

For the Respondents (s):

Mr. Amitesh Sharma, Advocate

Mr. Sushant Kumar, Advocate

ORDER

Valuation Report has been received by this Bench. Parties are at liberty to inspect the same or file their reply.

To come up on 18.12.2017.

(Ina Malhotra)

Member (J)